

ITEM NO.108

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9886/2016

STATE OF UP . & ORS.

Appellant(s)

VERSUS

Z.U. ANSARI

Respondent(s)

Date : 28-08-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. Tanmaya Agarwal, AOR
Mr. Nipun Goel, Adv.

Mr. B. Krishna Prasad, AOR

For Respondent(s) Mr. Sanjay Singh, Adv.
Mr. Rajeev Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 17.09.2019.

(NARENDRA PRASAD)
COURT MASTER

(JAGDISH CHANDER)
COURT MASTER